

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No. 9 of 2011 in
Appeal No. 199 of 2010

Dated: 14TH March, 2012

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Maharashtra State Power
Generation Company Ltd.

... **Appellant (s)**
Versus

Maharashtra Electricity Regulatory
Commission & Ors.

.... **Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

Learned counsel for the appellant intends to file rejoinder. He is permitted to do so. Heard learned counsel for the appellant for some time. He wants to continue his submissions.

Post the matter for further hearing on **20th March, 2012.**

(Justice P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member